

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 8th August, 2024

No. HCM/1/96-BENCH/ : In continuation to the earlier notification dated 5th August, 2024 No. HCM/1/96-BENCH/16245-62, it is informed to all learned members of the Bar and litigants that in view of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui partaking in the "One-day State Level Consultation on effective implementation of the Juvenile Justice Act and POCSO Act with Specific focus on Children with Disabilities" to be held on 14th August, 2024 at the Auditorium, High Court of Manipur at 11:30 a.m., it is notified as under:

- 1) Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will hold Single Bench in the forenoon of 14th August, 2024 and
- 2) Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma will hold regular Division Bench on 14th August, 2024 at 2:00 pm.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 16628-45

Imphal, the 8th August, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
